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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.447/BB/2018	For admission	Sec 252	M/s Edutech Publishing Pvt Ltd	Prashanth Bhat PCS	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Edutech Publishing Pvt Ltd

PETITIONER/s :

RESPONDENT/s :

ORDER

Heard. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner Counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. ROC to file his reply within 3 weeks. Post the case on 21.08.2018

[Signature]

Member(T)

Prema Murray – Steno

[Signature]

Member(J)